GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO. 310 TO BE ANSWERED ON 04-02-2020

Digitization of Land Records in Bihar

310. DR. ALOK KUMAR SUMAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the amount of land records digitized in the country specially in Gopalganj district of Bihar, if so, the details thereof along with the details of land records yet to be digitized in the said district;
- (b) the details regarding the programmes of the Government to create awareness regarding the advantage of digitization of land records; and
- (c) the details of the steps taken for the digitization of land records of farmers who are unable to pay high registration fees in Gopalganj district of Bihar?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) As per the information available in MIS of Digital India Land Records Modernization Programme (DILRMP) on the website (url address: dilrmp.gov.in/faces/rptdistrictwisephysical/ rptComputerizationOfLandRecords-xhtml?statecode=10), computerization of land records has been completed in 768 number of villages (49%) against total 1564 villages & digitization of cadastral maps has been completed in 1667 number of villages (93.75%) against total number of 1778 villages in Gopalganj district of Bihar State.

(b) Adequate awareness about the programme is made in the public by the states through print, electronic and social media as well as hoardings and banners at prominent places etc. There is an adequate fund provision for Information Education and Communications activities under the programme.

(c) The digitization of the land records does not require any fee from the owners of the land. The record of rights (RoR) as available are digitized.
